

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 353/TT/2023

Subject : Petition under Section 62 and 64 of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2020 seeking approval of Yearly Transmission Charges in respect of KPTCL owned 9 Nos. of 220 kV lines (carrying inter-State power as certified by SRPC) for the financial year 2020-21.

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)

Respondents : Transmission Corporation of Telangana Limited and 7 Others

Parties Present : Ms. Sumana Naganand, Advocate, KPTCL
Shri Arnav Khanna, Advocate, KPTCL
Shri Tushar Kanti Mohindroo, Advocate, KPTCL
Shri Alok Mishra, SRLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the instant Petition has been filed seeking approval for the Yearly Transmission Charges (YTC) in respect of the following KPTCL's owned 9 Nos. of 220 kV lines (carrying inter-State power as certified by SRPC) for the financial year 2020-21:

Sl. No.	Name of the transmission line
Asset-1	220 KV Sedam – Raichur TPS Line 1
Asset-2	220 KV Sedam – Raichur TPS Line 2
Asset-3	220 KV Sedam- Shahpur Line
Asset-4	220 KV Raichur TPS – Raichur Line 1
Asset-5	220 KV Raichur TPS – Raichur Line 2
Asset-6	220 KV Chikkodi – Belgaum Line 1
Asset-7	220 KV Chikkodi-Belgaum Line 2
Asset-8	220 KV Chikkodi- Ghataprabha Line 1
Asset-9	220 KV Chikkodi – Ghataprabha Line 2



2. Learned counsel for the Petitioner submitted that the matter may be reserved for order.
3. After hearing the learned counsel for the Petitioner, the Commission directed the parties to file their respective written submissions/notes, if any, within a week, with an advance copy to the other side.
4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

